

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Proposals for setting up of SEZs are considered as per the provisions of SEZ Act, 2005 and Rules framed thereunder. Necessary amendments are made in the SEZ Rules, 2006, from time to time for Speedy approval and implementation of the SEZ, projects.

(c) to (e) Land is a State subject. Land for SEZs is procured as per the policy and procedures of the respective State Governments. As per the current policy, the Board of Approval does not approve any SEZs, where the State Governments have carried out or propose to carry out; compulsory acquisition of land for such SEZs after 5th April, 2007.

Crisis in industrial sector due to inflation

†180. SHRI RAGHUNANDAN SHARMA: Will the Minister of COMMERCE AND INDUSTRY be please to state:

- (a) whether it is a fact that industrial sector is facing crisis due to increasing inflation; and
- (b) if so, the details and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) As per the Index of Industrial Production, overall industries growth increased from 2.8% in 2008-09 to 10.5% in 2009-10. In the current year during April-August, 2009, industrial growth at 10.6% is significantly higher than the growth of 5.9% during the same period of the previous year. The available information, therefore, do not suggest any crisis in industrial sector.

Schemes to boost commerce and industry

†181. SHRI RAGHUNANDAN SHARMA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the schemes that are operational to boost the Commerce and Industry in different parts of the country;
- (b) whether all these schemes are running behind schedule;

†Original notice of the question was received in Hindi.